

- (2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

- (i) G.S.R. 417 (E) and 418 (E) published in Gazette of India dated the 1st September, 1973 together with an explanatory memorandum.
- (ii) G.S.R. 487 (E) published in Gazette of India dated the 3rd November, 1973 together with an explanatory memorandum. [Placed in Library, See No. LT-5777/73].

NOTIFICATIONS UNDER AIRCRAFT ACT, 1934

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): On behalf of Dr. Sarojini Mahishi, I beg to lay on the Table—

A copy of each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934:—

- (i) The Aircraft (Sixth Amendment) Rules, 1973, published in Notification No. G.S.R. 1112 in Gazette of India dated the 6th October, 1973 together with an explanatory note.
- (ii) The Aircraft (Fifth Amendment) Rules, 1973, published in Notification No. G.S.R. 1113 in Gazette of India dated the 6th October, 1973 with an explanatory note.
- (iii) The Aircraft (Seventh Amendment) Rules, 1973 published in Notification No. G.S.R. 1172 in Gazette of India dated the 27th October, 1973 together with an explanatory note. [Placed in Library. See No. LT-5778/73].

COFFEE BOARD SERVANTS (CONDUCT) AMENDMENT RULES, 1973, CERTIFIED ACCOUNTS OF COFFEE BOARD, 1971-72 AND ERRATA TO ANNUAL REPORT AND AUDIT REPORT OF CARDAMOM BOARD.

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): On behalf of Shri A. C. George, I beg to lay on the Table—

- (1) Copy of the Coffee Board Servants (Conduct) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1067 in Gazette of India dated the 29th September, 1973 under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-5779/73].
- (2) A copy of the Certified Accounts (Hindi and English versions) of the Coffee Board for the year 1971-72 and the Audit Report thereon. [Placed in Library. See No. LT-5780/73].
- (3) A copy of the Errata (Hindi and English versions) to the Annual Report of the Cardamom Board for the year 1971-72. [Placed in Library. See No. LT-5781/73].
- (4) A copy of the Errata to the Audit Report of the Cardamom Board for the year 1970-71. [Placed in Library. See No. LT-5781/73].

12.58 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this